

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**Miscellaneous Application No.200/00042/2018**
(in OA 200/00605/2017)

Jabalpur, this Wednesday, the 17th day of January, 2018

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India and Others

(Represented by)

1. Union of India,
Through its General Manager
West Central Railway
Indira Market
Jabalpur Pin 482001

2. Divisional Railway Manager (Personnel)
Western Central Railways
Jabalpur 482001

3. The Principal
Western Central Railway
High School Jabalpur
Distt. Jabalpur (M.P.)

-Applicant

(By Advocate –**Shri Arun Kumar Soni**)

V e r s u s

Smt. Mamta Jain
Aged about 46 years
Assistant Teacher (PRT)
W/o Late Shri Manoj Kumar Jain
R/o Assistant Teacher (PRT)
Western Central Railway,
High School Jabalpur
Distt. Jabalpur (M.P.) PIN 482001

- Respondents

OR D E R (Oral)

This Misc. Application has been filed by the applicant (respondents in O.A.) with the prayer to allow further three months time to comply the order of this Tribunal passed in Original Application No.200/00605/2017 on 14.11.2017.

2. In view of the submissions made in Paras 3 and 4, this Misc. Application is allowed. Further two months' time is granted from today to comply the order of this Tribunal passed on 14.11.2017.

3. Accordingly, this Misc. Application is disposed of.

**(Ramesh Singh Thakur)
Judicial Member**

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